

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF POSTS**

**LOK SABHA
UNSTARRED QUESTION NO. 3056
TO BE ANSWERED ON 14th MARCH, 2018**

RECRUITMENT UNDER SPORTS QUOTA

†3056. SHRI HARINARAYAN RAJBHAR:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether there is a provision of 5 per cent sports quota for the recruitment of players in Department of Posts at present;
- (b) if so, the details thereof along with numbers of players recruited under the said provision during each of the last three years; and
- (c) the criterion adopted to provide employment to the players whose applications are received in excess to the present quota?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) Instructions have been issued by the Government of India for recruitment of meritorious sportsperson to Group-C posts where the Recruitment Rules provide for direct recruitment other than through the Union Public Service Commission. These instructions, *inter alia*, provide the following:

- (i) Ministries/Department of Government of India can recruit meritorious sportsmen in any year in relaxation of the recruitment procedure, to the extent that these including all other reservations under existing orders do not exceed 50% of the total number of vacancies proposed to be filled by direct recruitment.
- (ii) For the purpose of making appointment of meritorious sportsmen, the appointing authorities may at their discretion notify to the Staff Selection Commission, in all cases where the recruitment to the posts have been entrusted to that Commission, vacancies reduced by upto 5% thereof and may fill such vacancies so held by appointing meritorious sportsmen subject to the overall limitations mentioned in sub-para (i) above.

(b) Number of sportspersons appointed in Department of Posts during the last three years are as under:

Year	2015-16	2016-17	2017-18
Number of sportspersons recruited	43	45	38

Contd...2/-

(c) Consolidated instructions issued vide OM No.14034/01/2013-Estt (D) dated 03.10.2013 of Department of Personnel and Training, Ministry of Personnel, Public Grievances and Pensions, Government of India provide the criteria to be adopted for selection of sportspersons for appointment, which *inter alia*, includes provisions relating to the following:

- i. Eligibility
- ii. Posts to which applicable
- iii. Extent of such recruitment
- iv. List of sports which qualify for appointment of meritorious sportspersons
- v. List of authorities competent to award certificates on eligibility for recruitment of sportspersons
- vi. Order of preference
- vii. Relaxation in age limit for recruitment
- viii. Procedure
- ix. Adjustment of persons appointed under sports quota in reservation roster
